## 6

## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/129/(IB)/2017

NAME OF THE PETITIONER(S)

: TAMIL NADU WATER INVESTMENT CO.

NAME OF THE RESPONDENT(S)

: MANGLAM COMMON EFFLUENT RECYCLING

TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## <u>ORDER</u>

Counsel for the petitioner present. No representation for the respondent. Registry is directed to issue notice to the respondent. Counsel for the petitioner is also directed to issue private notice along with copy of the Petition to the respondent and file the proof of sending and delivering thereof along with an affidavit by the next date of hearing. Put up on 10.07.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAN